ANNEXURE-3

SHREE SAI PRAKASH ALLOYS PVT LTD

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors) Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 02-05-2023

S.No	Name of creditor	Details of claim received				Details of claim admitted			FELER	Amount of	Amount of any mutual dues,	Amount of claim not	Amount of claim under	(Amount in
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Gaurantee	Whether related party?	% of Voting in CoC				verification	Remarks, if any
i	PUNJAB NATIONAL BANK	14-10-2022	₹ 1,19,60,47,376.00	Secured Financial Creditor	₹ 1,19,58,44,533.00		₹ 1,19,58,44,533.00	NO	95.43%	-	-	₹ 2,02,843.00		
	TOTAL		₹ 1,19,60,47,376.00		₹1,19,58,44,533.00		₹ 1,19,58,44,533.00		95.43%			₹ 2,02,843.00		÷

